

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1621 OF 2019 IN
DFR NO. 2200 OF 2019

Dated : 29th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Inland Power Limited (IPL) ... Appellant(s)
Versus
Jharkhand State Electricity Regulatory Commission
& Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Ritu Apurva
Ms. Aadishree Chakraborty

Counsel for the Respondent(s) :

ORDER

Issue notice on IA for delay application as well as main appeal. Dasti,
in addition, is permitted.

List the matter on **03.10.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson